

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Not yet, Sir.

(b) Does not arise.

Payment of Bonus Act, 1965

584. Shri Khagapathi Pradhani:
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri Hirji Bhai:

Will the Minister of Labour and Rehabilitation be pleased to refer to the reply given to Starred Question No. 3.0 on the 16th November, 1966 regarding Payment of Bonus Act, 1965 and state:

(a) whether the Bipartite Committee held its meeting in January, 1967;

(b) if so, the subjects discussed thereat; and

(c) the decision taken by Government thereon?

The Minister of Labour and Rehabilitation (Shri Hathi): (a) Yes, Sir.

(b) The Committee considered various proposals for the amendment of the Payment of Bonus Act, 1965 put forward before the Standing Labour Committee at its meeting held on 26th October, 1966.

(c) No agreement could be reached between the employers' and workers' representative on any of the proposals. The matter will be placed before the Standing Labour Committee at its next session which is proposed to be held on 10th May, 1967.

Attempt on the Life of Kashmir Chief Minister

585. Shri Khagapathi Pradhani:
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri Hirji Bhai:

Will the Minister of Home Affairs be pleased to refer to the reply given

to Starred Question No. 325 on the 16th November, 1966 and state:

(a) whether the investigations regarding the blast of the hand grenade which was fired over the Chief Minister of Kashmir have since been completed; and

(b) if so, the main features thereof?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) No, Sir

(b) Does not arise.

Wage Board for Film Industry

586. Shri Khagapathi Pradhani:
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri Hirji Bhai:

Will the Minister of Labour and Rehabilitation be pleased to refer to the reply given to Starred Question No 328 on the 16th November, 1966 and state:

(a) whether the proposal to set up a Wage Board for the film industry has since been considered; and

(b) if so, the details thereof?

The Minister of Labour and Rehabilitation (Shri Hathi): (a) Yes, Sir.

(b) The composition and the terms of reference of Wage Board are being finalised.

Employment Insurance, Retirement and Family Pension Scheme for Labourers

587. Shri Khagapathi Pradhani:
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri Hirji Bhai:

Will the Minister of Labour and Rehabilitation be pleased to refer to the reply given to Starred Question